

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil)...../2012

CC 3859/2012

(From the judgement and order dated 30/03/2011 in CMWP
No.10601/1998, of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

SHYAM LAL

Petitioner(s)

VERSUS

KISAN COOPERATIVE SUGAR FACTORY LTD.&ORS
WITH I.A. 1(C/delay in filing SLP and office report)

Respondent(s)

Date: 02/03/2012 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE T.S. THAKUR
HON'BLE MRS. JUSTICE GYAN SUDHA MISRA

For Petitioner(s)

Mr. Dinesh Kumar Garg, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Delay condoned.
Issue notice.
Tag with SLP (C) No. 4682 of 2012.

(N.K. Goel)
Court Master

(Veena Khera)
Court Master